

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 223
IB-2746/ND/2019**

IN THE MATTER OF:

M/s. World Wide Metals Pvt. Ltd

...PETITIONER

Vs.

M/s. Kay Em Copper Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 08.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

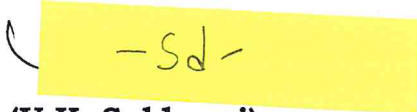
For the Petitioner/Operational-creditor :Mr. Bhaskar Vali, Adv.

For the Respondent/ Corporate-debtor :

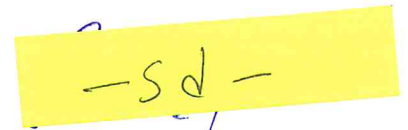
ORDER

Heard the submissions made by the counsel for the operational creditor.

Let Registry serve notice on the corporate debtor by email as well as speed post. Post the matter to 13.01.2021.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**

(Anjula)